

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.32
ANSWERED ON 17.07.2017**

PRIORITY IN BUDGETARY ALLOCATION

32. SHRIMATI SANTOSH AHLAWAT:

Will the Minister of TOURISM be pleased to state:

- (a) whether it is a fact that Standing Committee on Transport, Tourism and Culture has pointed out in its report that States which got more tourism arrivals rather than business arrivals should get priority in budgetary allocation for development of tourism; and**
- (b) if so, the details thereof and the action taken by the Government in this regard?**

ANSWER

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)

(DR. MAHESH SHARMA)

(a): The Standing Committee on Transport, Tourism and Culture noted that during 2014-15 most of the allocation under PIDDC had gone to the North Eastern States whereas most important tourism states like Kerala and Goa showed nil allocations. The Committee recommended that states which are attracting largest number of tourists should be given special dispensation for development of tourism and their allocation not to be withheld/ reduced on account of technicalities like, utilization certificates, incomplete proposal etc.

(b): Ministry of Tourism does not make any discrimination in connection with release of funds to any State/Union Territory. Funds for developing tourism infrastructure are given to States/Union Territories in accordance with scheme guidelines. While releasing funds due care is taken on the availability of budgetary allocation and adherence to the financial rules laid down by the Government of India.
